

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 13-07-2021

Morning Session	Afternoon Session
Evidence	Summons to accused
1.CC.2704/2017	1.CC.10263/2019
2.CC.3499/2018	2.CC.12728/2019
3.CC.1791/2019	3.CC.1256/2020
4.CC.943/2017	4.CC.4113/2020
5.CC.1546/2019	5.CC.4487/2020
6.CC.2336/2019	6.CC.8007/2020
7.CC.6256/2019	7.CC.8809/2020
8.CC.6528/2019	8.CC.252/2021
9.CC.8537/2019	9.CC.292/2021
10.CC.10536/2019	NBW to accused
11.CC.11747/2019	10.CC.6758/2017
Arguments	11.CC.6157/2018
12.CC.8620/2017	12.CC.11176/2018
13.CrI misc.388/2019	13.CC.2395/2019
Charge/Plea	14.CC.11195/2019
14.CC.1558/2019	15.CC.12185/2019
15.CC.1582/2019	16.CC.13926/2019
16.CC.2143/2019	17.CC.160/2020
17.CC.6520/2019	18.CC.4389/2020
Objections	19.CC.879/2017
18.CC.6106/2016	20.CC.8105/2017
19.CC.8642/2021	
Hearing	
20.PCR.461/2021	
21.PCR.462/2021	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 13/07/2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.1211/2012	1.CC.8745/2017
2.CC.767/2018	2.CC.9663/2017
3.CC.5486/2018	3.CC.11517/2019
4.CC.5487/2018	4.CC.12528/2019
5.CC.5488/2018	5.CC.12577/2019
6.CC.4061/2019	6.CC.13628/2019
7.CC.10122/2017	7.CC.2225/2020
8.CC.9128/2018	8.CC.2749/2020
9.CC.2322/2019	9.CC.2898/2020
10.CC.9700/2019	10.CC.4269/2020
11.CC.14000/2019	11.CC.7888/2020
12.CC.7929/2020	12.CC.8028/2020
13.CC.8194/2020	13.CC.8030/2020
14.CC.8203/2020	14.CC.8118/2020
15.CC.8159/2021	15.CC.8122/2020
16.CC.8168/2021	16.CC.11623/2020
17.C.misc.667/2019	17.CC.14760/2020
18.C.misc.396/2020	18.CC.193/2021
19.PCR.447/2018	19.CC.197/2021
20.PCR.146/2020	20.CC.8167/2021

Note: All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore